

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 224 of 2017 (SZ)

Applicant (s)

Suo Motu Proceedings
Based on the News Paper Report
Published in "Dinakaran" Tamil Daily
Dated 10.10.2017, Dumping of
Biomedical Wastes at Puzhal Lake.

Vs

Respondent (s)

The Government of Tamil Nadu
Rep by its Chief Secretary,
Govt. Secretariat, Fort St. George,
Chennai 600009 and 6 others.

Legal Practitioners for Applicant(s)

Legal practitioners for respondent(s)

M/s E. Manoharan for R1 to R4, R6, R7
M/s H. Yasmeen Ali for R5

Note of the Registry	Orders of the Registrar
Order No.	Date: 02.05.2019 R5 counsel present. For reply of R1 to R3, R6, R7 call on 11.07.2019. (Tmt. S. Meenakumari) Registrar